

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV):
 (a) No, Sir. Region wise airports and stations connected are as under:

Region	Airports	Stations connected
Northern	31	19
Western	26	16
Southern	26	13
Eastern	37	15

(b) and (c) Do not arise. Different airline-operators take decision regarding routes depending upon the commercial viability, traffic potential and availability of aircraft etc.

Uniform floor sales tax and value added tax

*127. DR. Y. LAKSHMI PRASAD: Will the Minister of FINANCE be pleased to state:

(a) the decision taken recently on uniform floor sales tax and value added tax at the Chief Ministers' and Finance Ministers' Conference held in New Delhi in November, 1999; and

(b) when these decisions would be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): (a) and (b) In the Conference of Chief Ministers and Finance Ministers held on 16th November, 1999, it was decided unanimously that all the States and Union Territories will implement uniform floor rates of sales tax as recommended by the Committee of State Finance Ministers with effect from 1st January, 2000. It was also decided that VAT will be implemented by all the States and Union Territories with effect from 1.4.2001.